

9. M/s Ashoka Medical Store 123, Shankar Road Market, New Rajinder Nagar, New Delhi.	4
10. M/s Sehgal Medicos 1196, Main Bazar Rani Bagh, Delhi.	A

Total	51
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District Industry Centres

6989. SHRI PHOOL CHAND VERMA : Will the PRIME MINISTER be pleased to state :

(a) the details of those districts in Madhya Pradesh where district industry centres have not been set up so far and the reasons therefore;

(b) the steps being taken to set up a district industry centre in each district in Madhya Pradesh; and

(c) the time by which district industry centres would be set up in all the districts?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES)(SHRI M. ARUNACHALAM) : (a) In all the districts of Madhya Pradesh, district industries centres have been set up and are functioning.

(b) and (c). Does not arise.

Blood Banks

6990. SHRI SUDHIR SAWANT : Will the PRIME MINISTER be pleased to state :

(a) whether the Committees appointed by the Government at the behest of the Supreme Court to look into the working of blood banks as well as a better coordination among them has been asked to study the ways of optimal use of blood;

(b) the composition of this Committee and when it is expected to submit its report; and

(c) the availability of blood in the blood banks of the country and the requirement of blood?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The Committee comprised of Additional Secretary, Ministry of Health holding charge of Project Director, National AIDS Control Organization as Chairman, Drug Controller of India and Mr. H.D. Shourie. The Committee submitted its report on 15th May, 1994.

(c) The availability of blood in the country is estimated to be about 19.5 lakh units per annum. The requirement of blood as per WHO recommended norms of 7 units of blood per hospital-bed per annum is approximately 40 lakh units.

[Translation]

Scale of Principal Private Secretary

6991. SHRIMATI DIPIKA H. TOPIWALA : Will the PRIME MINISTER be pleased to state :

(a) whether the post of Principal Private Secretary in the scale of Rs. 3000-4500 was created for the senior stagnating officers of the Central Secretariat Stenographer service;

(b) if so, whether the criteria of seniority was given due weightage for promotion to the above grade;

(c) whether persons with outstanding service record have only been empanelled recently for this grade; and

(d) if so, the reasons for not following the established practice?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS(SHRIMATI MARGARET ALVA) : (a) Principal Private Secretary's Grade (Rs. 3,000-4500) was created on the recommendations of the 4th Pay Commission to provide satisfactory promotional avenues to the Members of Central Secretariat Stenographers' Service.

(b) to (d). Under the Rules, recruitment to the PPS Grade is made by promotion through selection on the basis of assessment of ACRs of the persons covered in the 'field of selection'. The officers are classified by the Selection Committee as 'Outstanding', 'Very Good' and 'Good' on the basis of merit. The officials classified as 'Outstanding' are first included in the panel, followed by those classified as 'Very Good' and thereafter those classified as 'Good'. The Selection Committee/UPSC have followed the provisions of the rules while preparing/recommending the panels for PPS Grade for different SL years.

Accident of Naval Helicopter

6992. PROF. K.V. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether a Naval helicopter met with an accident at Cochin recently;

(b) if so, the reasons therefor;

(c) the number of Naval helicopters met with accidents during the last one year; and

(d) the steps taken to prevent such accidents?